

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) to (d). The Kerala Government had sent a proposal which amounted to the declaration of Main Central Road from Angamally to Trivandrum via Muvattupuzha, Kottayama and Kottarkara as a National Highway. Due to financial constraints and other priority considerations, Government are unable to take over any new road as a National Highway at present. This also applies to the road in question.

New Railway Lines in Western Zone

1262. SHRI AHMED M. PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) whether any new railway lines have been taken in hand for construction during the last three years in Western Zone of the country;

(b) if so, the progress made so far; and

(c) the time by which these will open for traffic?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). The conversion of the narrow gauge line from Nadiad to Kapadvanj into Broad Gauge extension of the same upto Modasa was taken up in 1978-79. 7 per cent progress has been made on this work and no target date has yet been fixed.

The construction of a new B. G. line from Kota to Chittorgarh and extension with a parallel B. G. line up to Neemuch has been approved in 1980-81 and the final location survey is in progress.

Inter-State Migrant Labour

1263. SHRI AMAR ROYPRADHAN:

Will the Minister of LABOUR be pleased to state:

(a) the steps so far taken to provide basic amenities like legal protection shelter etc. to the inter-state migrant labour; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). To provide basic amenities including legal protection, shelter, medical facilities, clothing, allowances regular payment of wages and other suitable working conditions for inter-State migrant workmen, Parliament has enacted the "Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979."

Setting up of anti-dacoity unit to check dacoity and robbery

1264. SHRI OSCAR FERNANDES: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government propose to establish an anti-dacoity unit to check incidents of dacoity and robbery on trains; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) A post of Joint Director in Security Directorate of the Railway Board at Delhi is being upgraded as CSO/DIG (anti-dacoity) to strengthen measures from the Railway side to deal with the problem i.e. by way of rendering assistance to the State Police.